

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) and (b). The main functions of the Welfare Commissioner, Bhubaneswar region are to implement various schemes for promoting welfare of beedi workers and their families, as provided in the Beedi Welfare Fund Act, 1976. So far, 17 dispensaries have been set up under the Fund. Arrangements have also been made for specialised treatment to beedi workers suffering from T.B. A scheme for grant of scholarships ranging between Rs. 10/- to Rs. 75 per month to the children of beedi workers is being operated. A "Build Your Own House Scheme" has also been introduced.

Harassment of Christians in Motichari Bihar

8254. SHRI INDRAJIT GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the harassment and atrocities to which the Christian minority in Motichari, East Champaran District of Bihar are being subjected to since September, 1980;

(b) whether it is a fact that the Christian Prachar Bhawan was raided, property of the Navjivan Primary School and Navjivan Leprosy Relief Ashram was looted and members of the management were assaulted; and

(c) if so, whether the culprits have been apprehended and punished in view of the failure of the local authorities to protect the Christian?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). Facts are being ascertained, and will be laid on the Table of the House on receipt.

Persons Employed in Kalpakkam Atomic Power Project

8255. SHRI ERA ANBARASU: Will the PRIME MINISTER be pleased to state the total number of workers as well as the staff members employed in the Kalpakkam Atomic Power Project?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C.P.N. SINGH): The total number of persons employed in the Madras Atomic Power Project is 1293.

Memorandum regarding closure of BBJ Ltd. Calcutta

8256. SHRI JYOTIRMOY BOSU: Will the Minister of INDUSTRY be pleased to state:

(a) whether B.B.J. Sramik Union, 18 F, Shahanagar Road, Calcutta had sent a memorandum to him (dated 16th December, 1980) regarding closure of Calcutta firm M/s. Braithwaite Burn and Jessop Construction Co. Ltd.;

(b) if so, what are the salient features of the said memorandum;

(c) the steps that have been or are being taken to revive the company;

(d) whether the Union has given some concrete proposals in this regard; and

(e) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Yes, Sir.

(b) The Memorandum has suggested the following broad measures for the revival of B.B.J.:

(i) conversion of constituents dues into paid-up capital,

(ii) increasing the authorised capital,

(iii) increasing in revalued figures of fixed assets to be taken as capital reserve,

(iv) reducing accumulated losses by reduction of paid-up share capital, so that the latter equals capital reserve,

(v) fresh cash contribution by constituent units, and

(vi) diversification into new lines of production.

(c) to (e) In view of the continuing and mounting losses of BBJ, the question of its reorganisation and restructuring is under consideration in consultation with the concerned authorities. The various suggestions made by the Union, will also be taken into consideration.

Talks on Assam Agitation

8257. SHRI CHITTA BASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the leaders of the agitation in Assam on foreign nationals issue have since offered for direct talks with Government!

(b) if so, whether such direct talks have recently been held; and

(c) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) No Sir.

(c) Does not arise.

Inclusion of Tribes in Eastern States in Scheduled Tribes List

8258. SHRI N. GOUZAGIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received representations from various tribal organisations/groups of Manipur, Mizoram, Meghalaya and Assam demanding recognition of their tribes and inclusion in the list of Scheduled Tribes; and

(b) if so, how long Government intend to take for the disposal of this issue concerning the tribals?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) The proposal would be duly considered when the Government decides to undertake legislation for the comprehensive revision of the lists of Scheduled Castes and Scheduled Tribes.

Murders of Press People

8259. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of journalists, press correspondents, editors and sub-editors who have been murdered during the last three months in the country; and

(b) the steps which Government have taken to protect their lives and properties in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b) The information is being collected and will be laid on the Table of the House.

Report of Magisterial Inquiry into Killing of a Boy in a Taxi in Delhi

8260. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether report of the magisterial enquiry to ascertain facts about killing of a 14 year old boy Ganga in a moving taxi in Delhi has been received;

(b) if so, the details thereof; and

(c) if not, how long it will take and the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Not yet, Sir.

(b) Does not arise.